

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :05-05-2022

| Date : 05.05.2022 | | | | | | | | | | |
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| S L N O | C.A. No. | Date of Appli cation | Case No. | Name of the Applic ant | C.C Typ e | Judg e / Cour t Name | C.C Applied For | Othe r Docu ment | Deal ing Sect ion | Se at |
| 1 | 30028 /2022 | 05.05. 2022 | WP (C) - 10486 /2022 | SANGRAM KUMAR SINGH | C.O | | Order Dtd. 2022-04-29 | | | (S ea t No -) |
| 2 | 30029 /2022 | 05.05. 2022 | CRLRE V- 307/2 020 | P. K. PANI | C.O | COUR T NO. 6 | Order Dtd. 2022-04-21 | | CRIM INAL REVI SION | (S ea t No - 3) |
| 3 | 30030 /2022 | 05.05. 2022 | WP (C) - 10490 /2022 | SANGRAM KUMAR SINGH | C.O | COUR T NO. 6 | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |
| 4 | 30031 /2022 | 05.05. 2022 | WP (C) - 10492 /2022 | SANGRAM KUMAR SINGH | C.O | COUR T NO. 6 | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |
| 5 | 30032 /2022 | 05.05. 2022 | WP (C) - 10476 /2022 | SANGRAM KUMAR SINGH | C.O | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |
| 6 | 30033 /2022 | 05.05. 2022 | WP (C) - 10478 /2022 | SANGRAM KUMAR SINGH | C.O | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |

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| 7 | 30034 /2022 | 05.05. 2022 | WP (C) - 10487 /2022 | SANGRAM KUMAR SINGH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |
| 8 | 30035 /2022 | 05.05. 2022 | WP (C) - 3314/ 2022 | BIKRAM BEHERA | C.O . | COUR T NO. 1 | Order Dtd. 2022-04-26 | | | (S ea t No - 3) |
| 9 | 30036 /2022 | 05.05. 2022 | WPC (O AC) - 211/2 015 | M.N. MOHANTY | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - 3) |
| 1 0 | 30037 /2022 | 05.05. 2022 | BLAPL - 10408 /2021 | PRAMOD RANJAN BEHERA | C.O . | COUR T NO. 9 OLD | Order Dtd. 2022-04-22 | | | (S ea t No - 3) |
| 1 1 | 30038 /2022 | 05.05. 2022 | WPC (O AC) - 4076/ 2013 | M. K. PANDA | C.O . | COUR T NO. 14 | Order Dtd. 2022-04-29 | | | (S ea t No - 3) |
| 1 2 | 30039 /2022 | 05.05. 2022 | WPC (O AC) - 210/2 015 | MADHABA NANDA MOHANTY | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - 3) |
| 1 3 | 30040 /2022 | 05.05. 2022 | CRLA- 395/2 021 | GAGAN ROUT | C.O . | COUR T NO. 6 | Order Dtd. 2022-04-19 | | CRIM INAL APPE AL | (S ea t No - 1) |
| 1 4 | 30041 /2022 | 05.05. 2022 | WPC (O AC) - 212/2 015 | M.N. MOHANTY | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 1 5 | 30042 /2022 | 05.05. 2022 | WP (C) - 10118 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - - |

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| 16 | 30043/2022 | 05.05.2022 | WPC (O AC) - 213/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 17 | 30044/2022 | 05.05.2022 | WP (C) - 8472/2022 | A. P. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 18 | 30045/2022 | 05.05.2022 | WP (C) - 8472/2022 | R. R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 19 | 30046/2022 | 05.05.2022 | WPC (O AC) - 214/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 20 | 30047/2022 | 05.05.2022 | WPC (O AC) - 215/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 21 | 30048/2022 | 05.05.2022 | RSA-270/2011 | B SWAIN | GENERAL | | Judgement Dtd. 2022-03-14 | | | (Seat No - 1) |
| 22 | 30049/2022 | 05.05.2022 | WP (C) - 8629/2022 | PRAMOD KUMAR NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 23 | 30050/2022 | 05.05.2022 | WPC (O AC) - 216/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 24 | 30051/2022 | 05.05.2022 | WP (C) - 8599/2022 | K. S. DAS | C.O. | COURT NO. 2 | Order Dtd. 2022-05-02 | | | (Seat No |

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| 25 | 30052/2022 | 05.05.2022 | WPC (OAC) - 217/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 26 | 30053/2022 | 05.05.2022 | WP (C) - 8647/2022 | B. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 27 | 30054/2022 | 05.05.2022 | WP (C) - 8702/2022 | MAHADEV BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 28 | 30055/2022 | 05.05.2022 | WPC (OAC) - 218/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 29 | 30056/2022 | 05.05.2022 | WP (C) - 9832/2022 | TAPAN SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | WRIT BRANCH-1 | (Seat No - 2) |
| 30 | 30057/2022 | 05.05.2022 | WP (C) - 9551/2022 | BALARAM SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 2) |
| 31 | 30058/2022 | 05.05.2022 | WP (C) - 9583/2022 | D. BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | WRIT BRANCH-6 | (Seat No - 16) |
| 32 | 30059/2022 | 05.05.2022 | WPC (OAC) - 219/2015 | M.N. MOHANTY | C.O. | COURT NO. 14 | Order Dtd. 2022-05-02 | | | (Seat No - 16) |
| 33 | 30060 | 05.05. | WP (C) | D. | C.O. | COUR | Order Dtd. 2022-05-02 | | WRIT | (S |

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| 3 | /2022 | 2022 | - 9559/ 2022 | BEHERA | . | T NO. 2 OLD | | | BRAN CH-6 | ea t No - 16) |
| 3 4 | 30061 /2022 | 05.05. 2022 | WP (C) - 8707/ 2022 | TRILOCH AN BAG | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 3 5 | 30062 /2022 | 05.05. 2022 | WP (C) - 8922/ 2022 | TRILOCH AN BAG | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 3 6 | 30063 /2022 | 05.05. 2022 | WPC (O AC)- 3358/ 2014 | SB UDGATA | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-01 | | OA Bran ch | (S ea t No - 1) |
| 3 7 | 30064 /2022 | 05.05. 2022 | WP (C) - 8924/ 2022 | TRILOCH AN BAG | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 3 8 | 30065 /2022 | 05.05. 2022 | WP (C) - 8711/ 2022 | TRILOCH AN BAG | C.O . | COUR T NO. 14 | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 3 9 | 30066 /2022 | 05.05. 2022 | WP (C) - 9366/ 2022 | ARTATRA NA PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 4 0 | 30067 /2022 | 05.05. 2022 | WP (C) - 10115 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 4 1 | 30068 /2022 | 05.05. 2022 | WP (C) - 10117 | M. R. ROUTRAY | C.O . | COUR T NO. | Order Dtd. 2022-05-02 | | | (S ea t |

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| | | | /2022 | | | 2 OLD | | | No - 1) |
| 4 2 | 30069 /2022 | 05.05. 2022 | WP (C) - 10120 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | (S ea t No - 1) |
| 4 3 | 30070 /2022 | 05.05. 2022 | CONTC - 2423/ 2022 | P.K.MAL LICK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | (S ea t No - 1) |
| 4 4 | 30071 /2022 | 05.05. 2022 | WP (C) - 10121 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | (S ea t No - 1) |
| 4 5 | 30072 /2022 | 05.05. 2022 | WP (C) - 10126 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | (S ea t No - 1) |
| 4 6 | 30073 /2022 | 05.05. 2022 | WP (C) - 10044 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | (S ea t No - 1) |
| 4 7 | 30074 /2022 | 05.05. 2022 | CONTC - 2260/ 2022 | S.K.BIS WAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | (S ea t No - 1) |
| 4 8 | 30075 /2022 | 05.05. 2022 | CONTC - 2209/ 2022 | S.K.BIS WAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | (S ea t No - 1) |
| 4 9 | 30076 /2022 | 05.05. 2022 | WP (C) - 10018 /2022 | S. K. BISWAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | (S ea t No - 1) |
| 5 0 | 30077 /2022 | 05.05. 2022 | CONTC - | D.K.MOH ANTY | C.O . | COUR T | Order Dtd. 2022-04-29 | | (S ea |

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| | | | 2451/ 2022 | | | NO. 2 OLD | | | | t No - 1) |
| 5 1 | 30078 /2022 | 05.05. 2022 | CONTC - 2210/ 2022 | S.K.BIS WAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 1) |
| 5 2 | 30079 /2022 | 05.05. 2022 | CONTC - 6095/ 2021 | G.C. SWAIN | C.O . | COUR T NO. 2 OLD | Order Dtd. 2021-04-29 | | CONT EMPT | (S ea t No - 1) |
| 5 3 | 30080 /2022 | 05.05. 2022 | WP (C) - 10207 /2022 | DILLIP SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 5 4 | 30081 /2022 | 05.05. 2022 | WP (C) - 10258 /2022 | AJAY KUMAR PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 5 5 | 30082 /2022 | 05.05. 2022 | WP (C) - 10444 /2022 | DILLIP SAMAL | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 5 6 | 30083 /2022 | 05.05. 2022 | WP (C) - 8453/ 2022 | R.CH.RO UT | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 5 7 | 30084 /2022 | 05.05. 2022 | WP (C) - 9299/ 2022 | UDAY KUMAR | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 1) |
| 5 8 | 30085 /2022 | 05.05. 2022 | WP (C) - 14134 /2021 | MANOJ KUMAR MOHANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-04-29 | | | (S ea t No - 1) |
| 5 | 30086 | 05.05. | WP (C) | A.K. | C.O | COUR | Order Dtd. 2022-05-02 | | | (S |

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| 9 | /2022 | 2022 | - 10629 /2022 | MISHRA | . | T NO. 2 OLD | | | | ea t No - 1) |
| 6 0 | 30087 /2022 | 05.05. 2022 | WP (C) - 10123 /2022 | M. R. ROUTRAY | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 1) |
| 6 1 | 30088 /2022 | 05.05. 2022 | WP (C) - 10591 /2022 | P. R. PARIDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | WRIT BRAN CH-3 | | (S ea t No - 12) |
| 6 2 | 30089 /2022 | 05.05. 2022 | WP (C) - 10732 /2022 | L. D. PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 6 3 | 30090 /2022 | 05.05. 2022 | WP (C) - 12156 /2021 | B BEHERA | C.O . | COUR T NO. 25 | Order Dtd. 2022-04-29 | | | (S ea t No - 12) |
| 6 4 | 30091 /2022 | 05.05. 2022 | ABLAP L- 1268/ 2022 | S.K.BIS WAL | C.O . | COUR T NO. 1 | Order Dtd. 2022-04-29 | | | (S ea t No - 12) |
| 6 5 | 30092 /2022 | 05.05. 2022 | CONTC - 2055/ 2022 | S. K. RATH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-29 | | | (S ea t No - 12) |
| 6 6 | 30093 /2022 | 05.05. 2022 | WP (C) - 8566/ 2021 | B N SAHU | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-04-27 | | | (S ea t No - 12) |

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| 67 | 30094/2022 | 05.05.2022 | CONTC - 2056/2022 | S. K. RATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-29 | | | (Seat No - 12) |
| 68 | 30095/2022 | 05.05.2022 | WP (C) - 10701/2022 | D.D.MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-02 | | | (Seat No - 12) |
| 69 | 30096/2022 | 05.05.2022 | WP (C) - 3501/2022 | C RANA | C.O. | COURT NO. 1 | Order Dtd. 2022-04-29 | | | (Seat No - 12) |
| 70 | 30097/2022 | 05.05.2022 | WP (C) - 31718/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 12) |
| 71 | 30098/2022 | 05.05.2022 | ITA-9/2018 | MOHAN BEHERA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-02 | | | (Seat No - 12) |
| 72 | 30099/2022 | 05.05.2022 | WP (C) - 31719/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 12) |
| 73 | 30100/2022 | 05.05.2022 | WP (C) - 31720/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 12) |
| 74 | 30101/2022 | 05.05.2022 | WP (C) - 31721/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 12) |

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| 7 5 | 30102 /2022 | 05.05. 2022 | WA- 374/2 011 | DILLIP SAMAL | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 7 6 | 30103 /2022 | 05.05. 2022 | WP (C) - 31722 /2011 | SK. SAMIM | C.O . | COUR T NO. 21 | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 7 7 | 30104 /2022 | 05.05. 2022 | WA- 359/2 011 | R.K.MOH APATRA | C.O . | COUR T NO. 21 | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 7 8 | 30105 /2022 | 05.05. 2022 | TRP (C))- 65/20 20 | P K JENA | C.O . | COUR T NO. 6 | Order Dtd. 2022-04-26 | | | (S ea t No - 12) |
| 7 9 | 30106 /2022 | 05.05. 2022 | TRP (C))- 420/2 021 | N C SINHA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-04-26 | | | (S ea t No - 12) |
| 8 0 | 30107 /2022 | 05.05. 2022 | WP (C) - 32492 /2021 | K.DANG | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 8 1 | 30108 /2022 | 05.05. 2022 | TRP (C))- 420/2 021 | G SUNDARA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-04-26 | | | (S ea t No - 12) |
| 8 | 30109 | 05.05. | WP (C) | SK. | C.O | COUR | Order Dtd. 2022-05-02 | | WRIT | (S |

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| 2 | /2022 | 2022 | - 31223 /2011 | SAMIM | . | T NO. 3 OLD | | | BRAN CH-8 | ea t No - 43) |
| 8 3 | 30110 /2022 | 05.05. 2022 | JCRLA - 2/201 5 | SRI N.N. MOHAPAT RA | C.O . | COUR T NO. 1 | Order Dtd. 2022-04-29 | | CRIM INAL APPE AL | (S ea t No - 6) |
| 8 4 | 30111 /2022 | 05.05. 2022 | WP (C) - 31724 /2011 | SK. SAMIM | C.O . | COUR T NO. 21 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 8 5 | 30112 /2022 | 05.05. 2022 | WP (C) - 31725 /2011 | SK. SAMIM | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 8 6 | 30113 /2022 | 05.05. 2022 | WP (C) - 17777 /2012 | A K SAHOO | C.O . | COUR T NO. 9 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 8 7 | 30114 /2022 | 05.05. 2022 | WP (C) - 31726 /2011 | SK. SAMIM | C.O . | COUR T NO. 16 | Order Dtd. 2014-03-29 | | | (S ea t No - 6) |
| 8 8 | 30115 /2022 | 05.05. 2022 | WP (C) - 21922 /2012 | R K MAHAPAT RA | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 8 9 | 30116 /2022 | 05.05. 2022 | WP (C) - 21922 /2012 | M NAYAK | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 9 0 | 30117 /2022 | 05.05. 2022 | WP (C) - 40682 /2021 | SAMITA PANI | C.O . | CHIE F JUST ICE' S | Order Dtd. 2022-05-02 | | | (S ea t No - |

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| | | | | | | COURT | | | | 6) |
| 91 | 30118/2022 | 05.05.2022 | WP (C) - 21922/2012 | S K MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 92 | 30119/2022 | 05.05.2022 | WP (C) - 21922/2012 | P C DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 93 | 30120/2022 | 05.05.2022 | WP (C) - 31727/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 94 | 30121/2022 | 05.05.2022 | WP (C) - 21922/2012 | S K BEHERA | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 95 | 30122/2022 | 05.05.2022 | WP (C) - 9053/2022 | SATYAJIT SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 96 | 30123/2022 | 05.05.2022 | WP (C) - 31728/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 97 | 30124/2022 | 05.05.2022 | WP (C) - 31729/2011 | SK. SAMIM | C.O. | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 6) |
| 98 | 30125/2022 | 05.05.2022 | CRLMC - 278/2022 | P.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-04-27 | | | (Seat No - 6) |

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| 99 | 30126 /2022 | 05.05. 2022 | WP (C) - 9660/ 2022 | R.CH.RO UT | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 100 | 30127 /2022 | 05.05. 2022 | WP (C) - 31730 /2011 | SK. SAMIM | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 101 | 30128 /2022 | 05.05. 2022 | WP (C) - 31731 /2011 | SK. SAMIM | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 102 | 30129 /2022 | 05.05. 2022 | WP (C) - 31732 /2011 | SK. SAMIM | C.O . | COUR T NO. 16 | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 103 | 30130 /2022 | 05.05. 2022 | WP (C) - 10623 /2022 | B.K. DAS | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-02 | | | (S ea t No - 6) |
| 104 | 30131 /2022 | 05.05. 2022 | BLAPL - 6407/ 2021 | A. K. MOHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022-05-04 | | CRIM INAL MISC -1 | (S ea t No - 7) |
| 105 | 30132 /2022 | 05.05. 2022 | WP (C) - 9753/ 2022 | SANTOSH KUMAR MAHANTY | C.O . | COUR T NO. 6 | Order Dtd. 2022-05-04 | | | (S ea t No - 7) |
| 106 | 30133 /2022 | 05.05. 2022 | WP (C) - 10783 /2022 | DILLIP KU. SAHU | C.O . | CHIE F JUST ICE' S COUR T | Order Dtd. 2022-05-02 | | | (S ea t No - 7) |
| 10 | 30134 /2022 | 05.05. 2022 | WP (C) - | K. C. PANDA | C.O . | COUR T | Order Dtd. 2022-05-02 | | | (S ea |

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| 7 | | | 25343 /2021 | | | NO. 22 | | | | t No - 7) |
| 1 0 8 | 30135 /2022 | 05.05. 2022 | ABLAP L- 13861 /2019 | J. BEHERA | C.O . | COUR T NO. 25 | Order Dtd. 2021-04-22 | | | (S ea t No - 7) |
| 1 0 9 | 30136 /2022 | 05.05. 2022 | ABLAP L- 967/2 020 | SUBAS SAMAL | C.O . | COUR T NO. 25 | Order Dtd. 2022-04-04 | | | (S ea t No - 7) |
| 1 1 0 | 30137 /2022 | 05.05. 2022 | WP (C) - 3665/ 2008 | JYOTIRA NJAN SAHOO | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-02 | | | (S ea t No - 7) |
| 1 1 1 | 30138 /2022 | 05.05. 2022 | ABLAP L- 3236/ 2020 | DEBENDR A SWAIN | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 7) |
| 1 1 2 | 30139 /2022 | 05.05. 2022 | ABLAP L- 6861/ 2020 | MANOJ KUMAR MOHANTY | C.O . | COUR T NO. 25 | Order Dtd. 2022-03-31 | | | (S ea t No - 7) |
| 1 1 3 | 30140 /2022 | 05.05. 2022 | ABLAP L- 12368 /2020 | PRASANJ IT BEHERA | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 7) |
| 1 1 4 | 30141 /2022 | 05.05. 2022 | ABLAP L- 14598 /2020 | H.N.MOH APATRA | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 7) |
| 1 1 5 | 30142 /2022 | 05.05. 2022 | ABLAP L- 15615 /2020 | J. R. NAYAK | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 7) |
| 1 | 30143 | 05.05. | ABLAP | A. P. | C.O | COUR | Order Dtd. 2022-05-04 | | | (S |

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| 16 | /2022 | 2022 | L-15516/2020 | SAHOO . | T | NO. 25 | | | | eat No - 7) |
| 117 | 30144/2022 | 05.05.2022 | ABLAP L-15153/2020 | N. J. MALLICK | C.O . | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 7) |
| 118 | 30145/2022 | 05.05.2022 | BLAPL - 9807/2021 | GANESH SAHOO | C.O . | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 7) |
| 119 | 30146/2022 | 05.05.2022 | BLAPL - 9232/2021 | SANJAYA KUMAR SAHU | C.O . | COURT NO. 11 | Order Dtd. 2022-04-27 | | | (Seat No - 7) |
| 120 | 30147/2022 | 05.05.2022 | BLAPL - 1070/2022 | ASHOK SAHOO | C.O . | COURT NO. 25 | Order Dtd. 2022-05-02 | | CRMINAL MISC -2 | (Seat No - 16) |
| 121 | 30148/2022 | 05.05.2022 | BLAPL - 1084/2022 | R.B. MISHRA | C.O . | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 16) |
| 122 | 30149/2022 | 05.05.2022 | WP (C) - 6918/2014 | K.P.BEH ERA | C.O . | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 16) |
| 123 | 30150/2022 | 05.05.2022 | WP (C) - 3419/2017 | R. R. DAS | C.O . | COURT NO. 16 | Order Dtd. 2022-05-02 | | | (Seat No - 16) |
| 12 | 30151/2022 | 05.05.2022 | WP (C) - | BIKRAM BEHERA | C.O . | COURT | Order Dtd. 2022-05-02 | | | (Seat |

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| 4 | | | 7718/ 2018 | | | NO. 3 | | | | t No - 16) |
| 1 2 5 | 30152 /2022 | 05.05. 2022 | WP (C) - 4689/ 2018 | J.N. PANDA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 1 2 6 | 30153 /2022 | 05.05. 2022 | WP (C) - 14416 /2019 | RAMANAT H ACHARYA | C.O . | COUR T NO. 17 | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 1 2 7 | 30154 /2022 | 05.05. 2022 | WP (C) - 8517/ 2022 | PABITRA KUMAR DUTTA | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 1 2 8 | 30155 /2022 | 05.05. 2022 | CRLMP - 122/2 022 | A.MOHAN TY | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-02 | | | (S ea t No - 16) |
| 1 2 9 | 30156 /2022 | 05.05. 2022 | WP (C) - 11139 /2022 | TARINEE PRASAD TRIPATH Y | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | | WRIT BRAN CH (DIV ISIO N BENC H-3) | (S ea t No - 11 9) |
| 1 3 0 | 30157 /2022 | 05.05. 2022 | WP (C) - 9224/ 2022 | P.K.JEN A | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | | | (S ea t No - 11 9) |
| 1 3 1 | 30158 /2022 | 05.05. 2022 | CRLMC - 1210/ 2021 | H. K. BHOL | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-04 | | | (S ea t No - 11 9) |

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| 132 | 30159/2022 | 05.05.2022 | CRLMC - 1651/2021 | JAYADEBA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 10) |
| 133 | 30160/2022 | 05.05.2022 | CRLMC - 1220/2021 | S. K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 10) |
| 134 | 30161/2022 | 05.05.2022 | WP (C) - 9223/2022 | P.K.JENNA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-04 | | | (Seat No - 10) |
| 135 | 30162/2022 | 05.05.2022 | CRLMC - 2100/2021 | SUVENDU BARIK | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -3 | (Seat No - 4) |
| 136 | 30163/2022 | 05.05.2022 | CRLMC - 1607/2021 | N.C.SINHA | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 10) |
| 137 | 30164/2022 | 05.05.2022 | WP (C) - 8760/2022 | G.C. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2022-05-04 | | | (Seat No - 10) |
| 138 | 30165/2022 | 05.05.2022 | CRLMC - 876/2020 | PRASANJIT BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2022-05-04 | | | (Seat No - 10) |
| 139 | 30166/2022 | 05.05.2022 | CRLMC - 2951/ | N.C.SINHA | C.O. | COURT NO. | Order Dtd. 2022-05-04 | | | (Seat |

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| | | | 2021 | | | 11 | | | | No-10) |
| 140 | 30167/2022 | 05.05.2022 | CRLMC - 1867/2021 | GYANA RANJAN PATRA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -1 | (Seat No - 2) |
| 141 | 30168/2022 | 05.05.2022 | WP (C) - 40635/2021 | J.D. MUDULI | C.O. | COURT NO. 9 | Order Dtd. 2022-05-04 | | | (Seat No - 2) |
| 142 | 30169/2022 | 05.05.2022 | CRLMC - 329/2021 | M. N. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -3 | (Seat No - 4) |
| 143 | 30170/2022 | 05.05.2022 | CRLMC - 1209/2021 | SIBA PRASAD SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 144 | 30171/2022 | 05.05.2022 | WP (C) - 8504/2022 | S.DASH | C.O. | COURT NO. 1 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 145 | 30172/2022 | 05.05.2022 | BLAPL - 7263/2020 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 146 | 30173/2022 | 05.05.2022 | WP (C) - 40634/2021 | J.D. MUDULI | C.O. | COURT NO. 9 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 147 | 30174/2022 | 05.05.2022 | BLAPL - 2344/2020 | PRADEEP KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 1 | 30175 | 05.05. | BLAPL | P. K. | C.O | COUR | Order Dtd. 2022-05-04 | | | (S |

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| 48 | /2022 | 2022 | - 8511/ 2020 | DASH | . | T NO. 25 | | | | ea t No - 4) |
| 149 | 30176 /2022 | 05.05. 2022 | BLAPL - 8371/ 2020 | GANESH SAHOO | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 4) |
| 150 | 30177 /2022 | 05.05. 2022 | WP (C) - 28006 /2021 | ROBIN SAHOO | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | | | (S ea t No - 4) |
| 151 | 30178 /2022 | 05.05. 2022 | CRLMC - 131/2 022 | A.K.MIS HRA | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-04 | | | (S ea t No - 4) |
| 152 | 30179 /2022 | 05.05. 2022 | FAO- 111/2 022 | R.K.DEH URY | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-02 | | | (S ea t No - 4) |
| 153 | 30180 /2022 | 05.05. 2022 | MACA- 256/2 019 | D.C.DEY | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-02 | | MISC . APPE AL SEC. | (S ea t No - 6) |
| 154 | 30181 /2022 | 05.05. 2022 | CRLMC - 730/2 022 | M.R.ROU TRAY | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-04 | | | (S ea t No - 6) |
| 155 | 30182 /2022 | 05.05. 2022 | RSA- 354/2 019 | S.MOHAR ANA | C.O . | COUR T NO. 17 | Order Dtd. 2022-05-02 | | SECO ND APPE AL | (S ea t No - 4) |
| 156 | 30183 /2022 | 05.05. 2022 | CRLMC - 537/2 022 | KSHITIS H | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-04 | | | (S ea t No - 4) |

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| 157 | 30184/2022 | 05.05.2022 | CRLMC - 781/2022 | MAHES DAS | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 13) |
| 158 | 30185/2022 | 05.05.2022 | CRLMC - 1017/2022 | B.B. MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 15) |
| 159 | 30186/2022 | 05.05.2022 | CRLMC - 1080/2022 | D.K.NAIK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 15) |
| 160 | 30187/2022 | 05.05.2022 | FAO-38/2022 | MOTILAL MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2022-05-02 | | MISC . APPEAL SEC. | (Seat No - 2) |
| 161 | 30188/2022 | 05.05.2022 | CRLMC - 157/2022 | GANESH SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | | (Seat No - 2) |
| 162 | 30189/2022 | 05.05.2022 | CRLMC - 399/2022 | PITABAS NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | CRIMINAL MISC -2 | (Seat No - 10) |
| 163 | 30190/2022 | 05.05.2022 | CRLMC - 498/2022 | S.C.BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | CRIMINAL MISC -3 | (Seat No - 3) |
| 164 | 30191/2022 | 05.05.2022 | WP (C) - 15349/2010 | J.M. ROUT | GENERAL | | Entire Order | | | (Seat No - 3) |
| 1 | 30192 | 05.05. | WP (C) | J.M. | GEN | | | LETT | | (S |

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| 65 | /2022 | 2022 | - 15349 /2010 | ROUT | ERA L | | | ER DATE D 17- 10- 2019 SUBM ITTE D BY BRAN CH INCH ARGE | | ea t No - 3) |
| 166 | 30193 /2022 | 05.05. 2022 | WP (C) - 9671/ 2016 | L D SAHU | GEN ERA L | | Order Dtd. 2016-08-11 | 5/10 /16 AND 3/11 /16 | WRIT BRAN CH-5 | (S ea t No - 23) |
| 167 | 30194 /2022 | 05.05. 2022 | WP (C) - 32533 /2011 | M MISHRA | GEN ERA L | | Order Dtd. 2022-04-25 | | WRIT BRAN CH (DIV ISIO N BENC H) | (S ea t No - 10 7) |
| 168 | 30195 /2022 | 05.05. 2022 | CONTC - 954/2 022 | A PANDA | GEN ERA L | | Order Dtd. 2022-02-04 | | | (S ea t No - 10 7) |
| 169 | 30196 /2022 | 05.05. 2022 | CONTC - 950/2 022 | A PANDA | GEN ERA L | | Order Dtd. 2022-02-04 | | | (S ea t No - 10 7) |
| 170 | 30197 /2022 | 05.05. 2022 | CONTC - 972/2 022 | A PANDA | GEN ERA L | | Order Dtd. 2022-02-04 | | | (S ea t No - 10 7) |
| 171 | 30198 /2022 | 05.05. 2022 | WP (C) - 23976 /2015 | N.C.SIN HA | C.O . | | Order Dtd. 2022-05-02 | | | (S ea t No -) |

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| 172 | 30199/2022 | 05.05.2022 | CONTC - 971/2022 | A PANDA | GENERAL | | Order Dtd. 2022-02-04 | | | (Seat No - 107) |
| 173 | 30200/2022 | 05.05.2022 | WP (C) - 7115/2022 | P. SARANGI | C.O. | COURT NO. 17 | Order Dtd. 2022-04-22 | | | (Seat No - 107) |
| 174 | 30201/2022 | 05.05.2022 | CONTC - 970/2022 | A PANDA | GENERAL | | Order Dtd. 2022-02-04 | | | (Seat No - 107) |
| 175 | 30202/2022 | 05.05.2022 | CONTC - 966/2022 | A PANDA | GENERAL | | Order Dtd. 2022-02-04 | | | (Seat No - 107) |
| 176 | 30203/2022 | 05.05.2022 | CONTC - 965/2022 | A PANDA | GENERAL | | Order Dtd. 2022-02-04 | | | (Seat No - 107) |
| 177 | 30204/2022 | 05.05.2022 | FAO-430/2012 | S K DAS | GENERAL | | Order Dtd. 2019-10-15Annexure, | | | (Seat No - 107) |
| 178 | 30205/2022 | 05.05.2022 | FAO-437/2016 | S K DAS | GENERAL | | Order Dtd. 2019-10-15Annexure, | | | (Seat No - 107) |
| 179 | 30206/2022 | 05.05.2022 | WP (C) - | S K DAS | GENERAL | | Order Dtd. 2022-04-18Petition, Annexure, | | | (S ea |

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| 9 | | | 26692 /2011 | | L | | | | | t No - 10 7) |
| 1 8 0 | 30207 /2022 | 05.05. 2022 | WP (C) - 15825 /2019 | B K DAS | GEN ERA L | | Order Dtd. 2019-09-16 | | | (S ea t No - 10 7) |
| 1 8 1 | 30208 /2022 | 05.05. 2022 | WP (C) - 11782 /2013 | M DAS | GEN ERA L | | Order Dtd. 2013-06- 18Entire Order, | WRIT BRAN CH-4 | | (S ea t No - 38) |
| 1 8 2 | 30209 /2022 | 05.05. 2022 | WP (C) - 26546 /2021 | S K SAHOO | GEN ERA L | | Order Dtd. 2021-09-03 | | | (S ea t No - 38) |
| 1 8 3 | 30210 /2022 | 05.05. 2022 | WP (C) - 14197 /2017 | P. K. MOHAPAT RA | GEN ERA L | | Order Dtd. 2022-04-19 | WRIT BRAN CH-3 | | (S ea t No - 11) |
| 1 8 4 | 30211 /2022 | 05.05. 2022 | BLAPL - 4385/ 2021 | D.K. MALLICK | C.O . | COUR T NO. 6 | Order Dtd. 2022-05-02 | CRIM INAL MISC -1 | | (S ea t No - 5) |
| 1 8 5 | 30212 /2022 | 05.05. 2022 | BLAPL - 4330/ 2021 | D.K. MALLICK | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-02 | CRIM INAL MISC -1 | | (S ea t No - 5) |
| 1 8 6 | 30213 /2022 | 05.05. 2022 | BLAPL - 465/2 021 | RAHUL SETHI | C.O . | COUR T NO. 9 OLD | Order Dtd. 2022-04-21 | | | (S ea t No - 5) |
| 1 8 8 | 30214 /2022 | 05.05. 2022 | CMP- 335/2 | G.SUNDA RA | C.O . | COUR T | Order Dtd. 2022-05-04 | WRIT BRAN | | (S ea |

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| 7 | | | 022 | | | NO. 22 | | CH-2 | t No - 8) |
| 1 8 8 | 30215 /2022 | 05.05. 2022 | CMP- 347/2 022 | BISWAJI T DAS | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-04 | WRIT BRAN CH-2 | (S ea t No - 8) |
| 1 8 9 | 30216 /2022 | 05.05. 2022 | WP (C) - 10370 /2022 | H. K. MALLICK | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-04 | | (S ea t No - 8) |
| 1 9 0 | 30217 /2022 | 05.05. 2022 | CMP- 720/2 021 | S. R. PANI | C.O . | COUR T NO. 24 | Order Dtd. 2022-04-21 | | (S ea t No - 8) |
| 1 9 1 | 30218 /2022 | 05.05. 2022 | WP (C) - 23678 /2013 | K. C. PANDA | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | (S ea t No - 8) |
| 1 9 2 | 30219 /2022 | 05.05. 2022 | WP (C) - 4642/ 2022 | K. K. NATH | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-02 | | (S ea t No - 8) |
| 1 9 3 | 30220 /2022 | 05.05. 2022 | WP (C) - 10566 /2022 | N. J. MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | (S ea t No - 8) |
| 1 9 4 | 30221 /2022 | 05.05. 2022 | WP (C) - 6296/ 2022 | MANO RANJAN PADHI | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | (S ea t No - 8) |
| 1 9 5 | 30222 /2022 | 05.05. 2022 | WP (C) - 3414/ 2022 | A. B. MALLICK | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | (S ea t No - 8) |
| 1 | 30223 | 05.05. | WP (C) | P.L. | C.O | COUR | Order Dtd. 2022-05-04 | | (S |

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| 96 | /2022 | 2022 | - 41088 /2021 | MISHRA | . | T NO. 24 | | | | ea t No - 8) |
| 197 | 30224 /2022 | 05.05. 2022 | WP (C) - 10129 /2022 | L. D. SAHU | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 8) |
| 198 | 30225 /2022 | 05.05. 2022 | WP (C) - 9329/ 2022 | BISWAJI T PASAYAT | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 8) |
| 199 | 30226 /2022 | 05.05. 2022 | WP (C) - 8651/ 2022 | P. K. SWAIN | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 8) |
| 200 | 30227 /2022 | 05.05. 2022 | WP (C) - 8630/ 2022 | R. K. BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 8) |
| 201 | 30228 /2022 | 05.05. 2022 | WP (C) - 23332 /2013 | G. JAYASIN GH | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 8) |
| 202 | 30229 /2022 | 05.05. 2022 | WP (C) - 8105/ 2022 | PRASANJ IT BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 8) |
| 203 | 30230 /2022 | 05.05. 2022 | WP (C) - 9553/ 2022 | L. D. PANDA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-04-27 | | | (S ea t No - 8) |
| 204 | 30231 /2022 | 05.05. 2022 | CONTC - 7811/ 2021 | PABITRA KUMAR MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-04 | | CONT EMPT | (S ea t No - 1) |

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| 205 | 30232/2022 | 05.05.2022 | CONTC - 1897/2022 | A.K. MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-22 | | | (Seat No - 1) |
| 206 | 30233/2022 | 05.05.2022 | BLAPL - 8583/2021 | G. CH. JENA | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 1) |
| 207 | 30234/2022 | 05.05.2022 | CONTC - 2836/2022 | L. D. SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-29 | | | (Seat No - 1) |
| 208 | 30235/2022 | 05.05.2022 | BLAPL - 8341/2021 | P.R. PARIDA | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 1) |
| 209 | 30236/2022 | 05.05.2022 | CMP- 16/2022 | R. K. MAHABHOI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-29 | | | (Seat No - 1) |
| 210 | 30237/2022 | 05.05.2022 | BLAPL - 6458/2021 | P.K. BARIK | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | | (Seat No - 1) |
| 211 | 30238/2022 | 05.05.2022 | CRLA- 294/2022 | B. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-27 | | CRIMINAL APPEAL | (Seat No - 3) |
| 212 | 30239/2022 | 05.05.2022 | BLAPL - 8250/2021 | P.K. DAS | C.O. | COURT NO. 6 | Order Dtd. 2022-05-04 | | | (Seat No - 3) |
| 213 | 30240/2022 | 05.05.2022 | BLAPL - 1073/2022 | P K DAS | GENERAL | | Order Dtd. 2022-04-13 | | | (Seat No -) |

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| 214 | 30241/2022 | 05.05.2022 | CRLA-582/2019 | R. K. MAHABHOI | C.O. | COURT NO. 23 | Order Dtd. 2022-04-29 | | | (Seat No - 3) |
| 215 | 30242/2022 | 05.05.2022 | BLAPL - 7950/2021 | B.B. MALLICK | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 3) |
| 216 | 30243/2022 | 05.05.2022 | WP (C) - 10286/2022 | P. K. MISHRA | GENERAL | | Order Dtd. 2022-04-29 | | | (Seat No - 3) |
| 217 | 30244/2022 | 05.05.2022 | WP (C) - 8800/2022 | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | WRIT BRANCH-5 | | (Seat No - 22) |
| 218 | 30245/2022 | 05.05.2022 | BLAPL - 8910/2021 | PARTHA SARATHI DAS | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 22) |
| 219 | 30246/2022 | 05.05.2022 | BLAPL - 3133/2022 | BHARAT BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 22) |
| 220 | 30247/2022 | 05.05.2022 | BLAPL - 8688/2021 | G. SAHOO | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 22) |
| 221 | 30248/2022 | 05.05.2022 | CONTC - 2718/2022 | S. K. BISWAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-04-22 | | | (Seat No - 22) |

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| 2 2 2 | 30249 /2022 | 05.05. 2022 | BLAPL - 8451/ 2021 | P.K. LENKA | C.O . | COUR T NO. 6 | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |
| 2 2 3 | 30250 /2022 | 05.05. 2022 | WP (C) - 1206/ 2020 | MANAS PATI | C.O . | COUR T NO. 8 | Order Dtd. 2022-05-02 | | | (S ea t No - 22) |
| 2 2 4 | 30251 /2022 | 05.05. 2022 | BLAPL - 3152/ 2022 | SARAT DASH | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |
| 2 2 5 | 30252 /2022 | 05.05. 2022 | BLAPL - 9604/ 2021 | SAMBEET PATTANA YAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |
| 2 2 6 | 30253 /2022 | 05.05. 2022 | WP (C) - 22803 /2021 | R C BHOI | GEN ERA L | | Order Dtd. 2021-08-23 | | | (S ea t No - 22) |
| 2 2 7 | 30254 /2022 | 05.05. 2022 | CONTC - 2759/ 2022 | H. K. BHOL | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |
| 2 2 8 | 30255 /2022 | 05.05. 2022 | BLAPL - 6669/ 2021 | SRINIBA S PARIJA | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |
| 2 2 9 | 30256 /2022 | 05.05. 2022 | CONTC - 2759/ 2022 | D. K. SAHU | C.O . | COUR T NO. | Order Dtd. 2022-05-04 | | | (S ea t No - 22) |

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| 230 | 30257/2022 | 05.05.2022 | WP (C) - 3739/2022 | S K SAHOO | GENERAL | | | Order Dtd. 2022-02-04 | | (Seat No - 22) |
| 231 | 30258/2022 | 05.05.2022 | ABLAP L- 6097/2019 | P. K. MOHANTY | C.O. | COURT NO. 1 | | Order Dtd. 2022-05-04 | | (Seat No - 22) |
| 232 | 30259/2022 | 05.05.2022 | WP (C) - 24157/2021 | S K SAHOO | GENERAL | | | Order Dtd. 2021-08-16 | | (Seat No - 22) |
| 233 | 30260/2022 | 05.05.2022 | BLAPL - 6321/2021 | B.R. MOHANTY | C.O. | COURT NO. 25 | | Order Dtd. 2022-05-04 | | (Seat No - 22) |
| 234 | 30261/2022 | 05.05.2022 | WP (C) - 24153/2021 | S K SAHOO | GENERAL | | | Order Dtd. 2021-08-16 | | (Seat No - 22) |
| 235 | 30262/2022 | 05.05.2022 | BLAPL - 6390/2021 | SUBRATA PANDA | C.O. | COURT NO. 2 OLD | | Order Dtd. 2022-04-26 | | (Seat No - 22) |
| 236 | 30263/2022 | 05.05.2022 | CRLA-169/2021 | B.K. PATI | C.O. | CHIEF JUSTICE'S COURT | | Order Dtd. 2022-05-04 | CRIMINAL APPEAL | (Seat No - 1) |

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| 237 | 30264/2022 | 05.05.2022 | BLAPL - 8056/2021 | P.K. BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2022-05-04 | | | (Seat No - 1) |
| 238 | 30265/2022 | 05.05.2022 | CONTC - 1333/2019 | A K ROUT | GENERAL | | Order Dtd. 2021-08-05 | | | (Seat No - 1) |
| 239 | 30266/2022 | 05.05.2022 | WP (C) - 9697/2022 | P.K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 240 | 30267/2022 | 05.05.2022 | CRLA-143/2021 | PRADEEP KUMAR MOHANTY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-05-04 | | CRIMINAL APPEAL | (Seat No - 1) |
| 241 | 30268/2022 | 05.05.2022 | WP (C) - 8756/2022 | RABINDRA KUMAR PATNAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | | (Seat No - 1) |
| 242 | 30269/2022 | 05.05.2022 | MATA-20/2019 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-04 | | FIRST APPEAL | (Seat No - 4) |
| 243 | 30270/2022 | 05.05.2022 | WP (C) - 28508/2020 | S. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | | (Seat No - 4) |
| 244 | 30271/2022 | 05.05.2022 | MATA-50/2022 | MANOJ KUMAR PANI | C.O. | COURT NO. 1 | Order Dtd. 2022-05-04 | | | (Seat No - 4) |
| 245 | 30272/2022 | 05.05.2022 | WP (C) - 27677/2020 | S. DAS | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | | (Seat No - 4) |

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| 2 4 6 | 30273 /2022 | 05.05. 2022 | MATA- 50/20 22 | JYOTI PRAKASH KAR | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | | | (S ea t No - 4) |
| 2 4 7 | 30274 /2022 | 05.05. 2022 | WP (C) - 8755/ 2022 | RABINDR A KUMAR PATNAIK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | | | (S ea t No - 4) |
| 2 4 8 | 30275 /2022 | 05.05. 2022 | WPCRL - 43/20 22 | SANJIB KUMAR BHANJAD EO | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | WRIT BRAN CH (DIV ISIO N BENC H-3) | | (S ea t No - 12 0) |
| 2 4 9 | 30276 /2022 | 05.05. 2022 | WP (C) - 9984/ 2022 | M.R. MALLA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-02 | WRIT BRAN CH-3 | | (S ea t No - 28) |
| 2 5 0 | 30277 /2022 | 05.05. 2022 | CONTC (CPC) - 263/2 012 | P. K. PARIDA | C.O . | COUR T NO. 1 | Order Dtd. 2022-05-04 | | | (S ea t No - 28) |
| 2 5 1 | 30278 /2022 | 05.05. 2022 | WP (C) - 10492 /2022 | P. PAIKR AY | C.O . | COUR T NO. 1 | Order Dtd. 2022-04-29 | | | (S ea t No - 28) |
| 2 5 2 | 30279 /2022 | 05.05. 2022 | WP (C) - 24151 /2021 | S K SAHOO | GEN ERA L | | Order Dtd. 2021-08-16 | | | (S ea t No - 28) |
| 2 5 3 | 30280 /2022 | 05.05. 2022 | CONTC (CP) - 250/2 | DEBENDR A BEHERA | C.O . | COUR T NO. | Order Dtd. 2022-05-04 | OA Bran ch | | (S ea t |

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| 254 | 30281/2022 | 05.05.2022 | WP (C) - 26547/2021 | S K SAHOO | GENERAL | | Order Dtd. 2021-02-03 | | | (Seat No-1) |
| 255 | 30282/2022 | 05.05.2022 | BLAPL - 858/2022 | H. K. PATRA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-02 | | | (Seat No-1) |
| 256 | 30283/2022 | 05.05.2022 | WP (C) - 22922/2017 | B K BEHERA | GENERAL | | Order Dtd. 2017-11-27 | WRIT BRANCH-8 | | (Seat No-41) |
| 257 | 30284/2022 | 05.05.2022 | BLAPL - 1888/2022 | MANOJ KUMAR PANI | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | CRIMINAL MISC -3 | | (Seat No-14) |
| 258 | 30285/2022 | 05.05.2022 | WP (C) - 31986/2011 | M NAYAK | GENERAL | | Order Dtd. 2022-04-20 | | | (Seat No-14) |
| 259 | 30286/2022 | 05.05.2022 | BLAPL - 2121/2022 | MANOJ KUMAR PANI | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No-14) |
| 260 | 30287/2022 | 05.05.2022 | WP (C) - 11953/2016 | M NAYAK | GENERAL | | Order Dtd. 2022-04-20 | | | (Seat No-14) |
| 261 | 30288/2022 | 05.05.2022 | BLAPL - 11216 | PRATAP KUMAR BARIK | C.O. | COURT NO. | Order Dtd. 2022-04-27 | | | (Seat |

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| 2 6 2 | 30289 /2022 | 05.05. 2022 | BLAPL - 3172/ 2022 | DIGAMBA R SETHI | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 14) |
| 2 6 3 | 30290 /2022 | 05.05. 2022 | WP (C) - 11953 /2016 | M NAYAK | GEN ERA L | | Order Dtd. 2022-04-20 | | | (S ea t No - 14) |
| 2 6 4 | 30291 /2022 | 05.05. 2022 | WP (C) - 21638 /2019 | B MOHARAN A | GEN ERA L | | Order Dtd. 2021-07-19 | | | (S ea t No - 14) |
| 2 6 5 | 30292 /2022 | 05.05. 2022 | BLAPL - 2695/ 2022 | JYOTI PRAKASH KAR | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 14) |
| 2 6 6 | 30293 /2022 | 05.05. 2022 | BLAPL - 3146/ 2022 | GANESH CHANDRA JENA | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 14) |
| 2 6 7 | 30294 /2022 | 05.05. 2022 | CRLMC - 2739/ 2021 | S C PANDA | GEN ERA L | | Order Dtd. 2022-03-15 | | CRIM INAL MISC -3 | (S ea t No - 14) |
| 2 6 8 | 30295 /2022 | 05.05. 2022 | BLAPL - 1975/ 2022 | MADHABA NANDA MOHANTY | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 14) |

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| 269 | 30296/2022 | 05.05.2022 | BLAPL - 3141/2022 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 14) |
| 270 | 30297/2022 | 05.05.2022 | WP (C) - 41946/2021 | R C BHOI | GENERAL | | AnnexureEntire Order,Entire Brief, | | | (Seat No - 14) |
| 271 | 30298/2022 | 05.05.2022 | CRLA-187/2021 | B. N. MOHAPATRA | C.O. | COURT NO. 3 | Order Dtd. 2022-04-27 | | | (Seat No - 14) |
| 272 | 30299/2022 | 05.05.2022 | WP (C) - 23645/2020 | J R NAYAK | GENERAL | | Order Dtd. 2022-04-27 | | | (Seat No - 14) |
| 273 | 30300/2022 | 05.05.2022 | BLAPL - 3143/2022 | UNMESH CHANDRA JENA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 14) |
| 274 | 30301/2022 | 05.05.2022 | WP (C) - 21104/2015 | D K JENA | GENERAL | | PetitionAnnexure,Entire Order, | WRIT BRANCH-3 | | (Seat No - 12) |
| 275 | 30302/2022 | 05.05.2022 | BLAPL - 3144/2022 | DEBASHREE PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 12) |
| 276 | 30303/2022 | 05.05.2022 | WP (C) - 14511/2020 | D K JENA | GENERAL | | PetitionAnnexure,Entire Order, | | | (Seat No - 12) |

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| 2 7 7 | 30304 /2022 | 05.05. 2022 | WP (C) - 8571/ 2020 | J P KAR | GEN ERA L | | Order Dtd. 2020-11-17 | | | (S ea t No - 12) |
| 2 7 8 | 30305 /2022 | 05.05. 2022 | BLAPL - 2697/ 2022 | JYOTI PRAKASH KAR | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 12) |
| 2 7 9 | 30306 /2022 | 05.05. 2022 | BLAPL - 10395 /2021 | SAMIR BARIK | C.O . | COUR T NO. 25 | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 2 8 0 | 30307 /2022 | 05.05. 2022 | CONTC - 1333/ 2019 | A K ROUT | GEN ERA L | | Order Dtd. 2021-08-05 | | | (S ea t No - 12) |
| 2 8 1 | 30308 /2022 | 05.05. 2022 | BLAPL - 10389 /2021 | SAMIR BARIK | GEN ERA L | | Order Dtd. 2022-05-02 | | | (S ea t No - 12) |
| 2 8 2 | 30309 /2022 | 05.05. 2022 | BLAPL - 10049 /2021 | B.K.SAH OO | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 12) |
| 2 8 3 | 30310 /2022 | 05.05. 2022 | WPC (O AC) - 2832/ 2012 | B MOHAPAT RA | GEN ERA L | | Order Dtd. 2022-02-17 | | | (S ea t No - 12) |
| 2 | 30311 | 05.05. | BLAPL | P. K. | C.O | COUR | Order Dtd. 2022-05-04 | | CRIM | (S |

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| 84 | /2022 | 2022 | - 505/2 022 | BEHERA | . | T NO. 25 | | | INAL MISC -1 | ea t No - 2) |
| 285 | 30312 /2022 | 05.05. 2022 | WPC (O AC) - 2714/ 2012 | B MOHAPAT RA | GEN ERA L | | Order Dtd. 2022-02-22 | | | (S ea t No - 2) |
| 286 | 30313 /2022 | 05.05. 2022 | BLAPL - 1998/ 2022 | R.K.MOH ANTY | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 2) |
| 287 | 30314 /2022 | 05.05. 2022 | BLAPL - 3132/ 2022 | A.K. NAYAK | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 2) |
| 288 | 30315 /2022 | 05.05. 2022 | BLAPL - 3150/ 2022 | P.K. BARIK | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 2) |
| 289 | 30316 /2022 | 05.05. 2022 | BLAPL - 3084/ 2022 | S.K.BEH ERA | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | CRMI NAL MISC -2 | (S ea t No - 9) |
| 290 | 30317 /2022 | 05.05. 2022 | BLAPL - 1914/ 2022 | SRINIBA S MOHANTY | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 9) |
| 291 | 30318 /2022 | 05.05. 2022 | OJC- 3200/ 1998 | B K PANDA | GEN ERA L | | Order Dtd. 2013-07-08 | | WRIT BRAN CH-5 | (S ea t No - 20) |
| 292 | 30319 /2022 | 05.05. 2022 | BLAPL - 3136/ 2022 | D.K. MALLICK | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No -) |

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| 293 | 30320/2022 | 05.05.2022 | BLAPL - 3178/2022 | R.DAS | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 20) |
| 294 | 30321/2022 | 05.05.2022 | BLAPL - 3159/2022 | MADHABANANDA MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 20) |
| 295 | 30322/2022 | 05.05.2022 | WPC (OAC) - 2594/2013 | M R SAHOO | GENERAL | | Order Dtd. 2022-03-03 | | | (Seat No - 20) |
| 296 | 30323/2022 | 05.05.2022 | BLAPL - 3139/2022 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 20) |
| 297 | 30324/2022 | 05.05.2022 | ABLAPL - 14185/2020 | B BEHERA | GENERAL | | Order Dtd. 2022-04-21 | | | (Seat No - 20) |
| 298 | 30325/2022 | 05.05.2022 | BLAPL - 2714/2022 | M. NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 20) |
| 299 | 30326/2022 | 05.05.2022 | WP (C) - 11555/2008 | D P MISHRA | GENERAL | | Order Dtd. 2015-02-05 Petition, Annexure, Misc. case, | WRIT BRANCH-4 | | (Seat No - 27) |
| 300 | 30327/2022 | 05.05.2022 | BLAPL - | S.BARIK | C.O. | COURT | Order Dtd. 2022-05-04 | | | (Seat |

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| 0 | | | 3164/ 2022 | | | NO. 11 | | | | t No - 27) |
| 3 0 1 | 30328 /2022 | 05.05. 2022 | WP (C) - 5114/ 2022 | M R BARIK | GEN ERA L | | Order Dtd. 2022-04-04 | | | (S ea t No - 27) |
| 3 0 2 | 30329 /2022 | 05.05. 2022 | BLAPL - 3169/ 2022 | M.N.MOH ANTY | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 27) |
| 3 0 3 | 30330 /2022 | 05.05. 2022 | WP (C) - 5114/ 2022 | M R BARIK | GEN ERA L | | Order Dtd. 2022-04-04 | | | (S ea t No - 27) |
| 3 0 4 | 30331 /2022 | 05.05. 2022 | BLAPL - 3156/ 2022 | S.BARIK | C.O . | COUR T NO. 11 | Order Dtd. 2022-05-04 | | | (S ea t No - 27) |
| 3 0 5 | 30332 /2022 | 05.05. 2022 | CRLMC - 300/2 011 | M R BARIK | GEN ERA L | | Order Dtd. 2022-03-07 | | | (S ea t No - 27) |
| 3 0 6 | 30333 /2022 | 05.05. 2022 | WP (C) - 14762 /2007 | P K NAYAK | GEN ERA L | | Order Dtd. 2022-04-26 | | | (S ea t No - 27) |
| 3 0 7 | 30334 /2022 | 05.05. 2022 | WP (C) - 10633 /2018 | R N NAYAK | GEN ERA L | | Order Dtd. 2022-04-26 | | | (S ea t No - 27) |

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| 308 | 30335/2022 | 05.05.2022 | BLAPL - 1839/2022 | B. S. SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 27) |
| 309 | 30336/2022 | 05.05.2022 | WP (C) - 28906/2013 | R N NAYAK | GENERAL | | Order Dtd. 2022-04-07 | | | (Seat No - 27) |
| 310 | 30337/2022 | 05.05.2022 | BLAPL - 1820/2022 | A.K.SAR ANGI | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 27) |
| 311 | 30338/2022 | 05.05.2022 | BLAPL - 3154/2022 | B.SINGH | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 27) |
| 312 | 30339/2022 | 05.05.2022 | RSA-427/2011 | S S BISWAL | GENERAL | | AppealmemoAnnexure, | | | (Seat No - 27) |
| 313 | 30340/2022 | 05.05.2022 | OJC-605/1991 | G R PATRA | GENERAL | | Order Dtd. 1991-02-21 | | | (Seat No - 27) |
| 314 | 30341/2022 | 05.05.2022 | BLAPL - 3174/2022 | MANAS RANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 27) |
| 315 | 30342/2022 | 05.05.2022 | BLAPL - 3173/ | NIRANJAN SAHOO | C.O. | COURT NO. | Order Dtd. 2022-05-04 | | | (Seat |

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| | | | 2022 | | | 11 | | | No - 27) |
| 316 | 30343/2022 | 05.05.2022 | BLAPL - 3171/2022 | D. K. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | (Seat No - 27) |
| 317 | 30344/2022 | 05.05.2022 | BLAPL - 3176/2022 | MANOJ KUMAR MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | (Seat No - 27) |
| 318 | 30345/2022 | 05.05.2022 | BLAPL - 1369/2022 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2022-05-09 | CRIMINAL MISC -3 | (Seat No - 9) |
| 319 | 30346/2022 | 05.05.2022 | BLAPL - 3125/2022 | M. N. MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-02 | | (Seat No - 9) |
| 320 | 30347/2022 | 05.05.2022 | WP (C) - 31526/2021 | K. B. MISHRA | GENERAL | | Order Dtd. 2021-12-10 Petition, Annexure, Counter, Rejoinder, | | (Seat No - 9) |
| 321 | 30348/2022 | 05.05.2022 | WP (C) - 7644/2022 | P. K. MISHRA | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | (Seat No - 9) |
| 322 | 30349/2022 | 05.05.2022 | WP (C) - 9578/2022 | C. K. ROUT | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | (Seat No - 9) |
| 323 | 30350/2022 | 05.05.2022 | WP (C) - 10896/2022 | MONIKA SAMAL | C.O. | COURT NO. 25 | Order Dtd. 2022-05-04 | | (Seat No - |

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| 3 2 4 | 30351 /2022 | 05.05. 2022 | WP (C) - 9733/ 2022 | BALARAM SINGH | C.O . | COUR T NO. 25 | Order Dtd. 2022-06-22 | | WRIT BRAN CH-8 | (S ea t No - 43) |
| 3 2 5 | 30352 /2022 | 05.05. 2022 | CRLMC - 1042/ 2022 | M. R. SAHOO | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-04 | | | (S ea t No - 43) |
| 3 2 6 | 30353 /2022 | 05.05. 2022 | MACA- 64/20 22 | R. K. DEHURI | C.O . | COUR T NO. 23 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 3 2 7 | 30354 /2022 | 05.05. 2022 | MACA- 431/2 020 | B. MAHALI | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 3 2 8 | 30355 /2022 | 05.05. 2022 | MACA- 431/2 020 | SARAT SWAIN | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 3 2 9 | 30356 /2022 | 05.05. 2022 | MACA- 309/2 020 | A. K. BARIK | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 3 3 0 | 30357 /2022 | 05.05. 2022 | MACA- 309/2 020 | P.K. LENKA | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 3 3 1 | 30358 /2022 | 05.05. 2022 | MACA- 253/2 020 | B. MAHALI | C.O . | COUR T NO. | Order Dtd. 2022-05-02 | | | (S ea t |

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| | | | | | | 22 | | | No-43) |
| 332 | 30359/2022 | 05.05.2022 | MACA-253/2020 | G. JAYASINGH | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | (Seat No-43) |
| 333 | 30360/2022 | 05.05.2022 | MACA-253/2020 | S. SAMANTRAY | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | (Seat No-43) |
| 334 | 30361/2022 | 05.05.2022 | MACA-181/2020 | S. K. SINGH | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | (Seat No-43) |
| 335 | 30362/2022 | 05.05.2022 | MACA-181/2020 | S. D. JENA | C.O. | COURT NO. 22 | Order Dtd. 2022-05-02 | | (Seat No-43) |
| 336 | 30363/2022 | 05.05.2022 | CRLMC-87/2022 | R. K. MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2022-05-04 | | (Seat No-43) |
| 337 | 30364/2022 | 05.05.2022 | WPC (OAC)-3046/2014 | P. K. NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2022-04-20 | | (Seat No-43) |
| 338 | 30365/2022 | 05.05.2022 | WPC (OAC)-3427/2014 | R. C. ROUT | C.O. | COURT NO. 15 | Order Dtd. 2022-05-02 | | (Seat No-43) |

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| 339 | 30366 /2022 | 05.05. 2022 | CMP- 194/2 021 | R.K. BARIK | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 43) |
| 340 | 30367 /2022 | 05.05. 2022 | WPC (O AC)- 3555/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-02 | | | (S ea t No - 43) |
| 341 | 30368 /2022 | 05.05. 2022 | WPC (O AC)- 1753/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | | (S ea t No - 43) |
| 342 | 30369 /2022 | 05.05. 2022 | CMP- 328/2 020 | ASHUTOS H MOHANTY | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 43) |
| 343 | 30370 /2022 | 05.05. 2022 | WPC (O AC)- 1757/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | | (S ea t No - 43) |
| 344 | 30371 /2022 | 05.05. 2022 | WPC (O AC)- 1766/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-11 | | | (S ea t No - 43) |
| 345 | 30372 /2022 | 05.05. 2022 | WPC (O AC)- 2601/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | | (S ea t No - 43) |
| 346 | 30373 /2022 | 05.05. 2022 | CMP- 348/2 022 | S.MOHAR ANA | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-04 | | | (S ea t No |

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| | | | | | | | | | | -43) |
| 347 | 30374/2022 | 05.05.2022 | WPC (OAC) - 3428/2014 | R. C. ROUT | C.O. | COURT NO. 15 | Order Dtd. 2022-04-22 | | | (Seat No - 43) |
| 348 | 30375/2022 | 05.05.2022 | CMP-358/2022 | PRASANJIT BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2022-05-04 | | | (Seat No - 43) |
| 349 | 30376/2022 | 05.05.2022 | WPC (OAC) - 4011/2014 | R. C. ROUT | C.O. | COURT NO. 15 | Order Dtd. 2022-04-22 | | | (Seat No - 43) |
| 350 | 30377/2022 | 05.05.2022 | WPC (OAC) - 4014/2014 | R. C. ROUT | C.O. | COURT NO. 15 | Order Dtd. 2022-04-22 | | | (Seat No - 43) |
| 351 | 30378/2022 | 05.05.2022 | CMP-355/2022 | R.K.MAHABHOI | C.O. | COURT NO. 22 | Order Dtd. 2022-05-04 | | | (Seat No - 43) |
| 352 | 30379/2022 | 05.05.2022 | WPC (OAC) - 3553/2014 | R. C. ROUT | C.O. | COURT NO. 15 | Order Dtd. 2022-04-22 | | | (Seat No - 43) |
| 353 | 30380/2022 | 05.05.2022 | MACA-982/2009 | P. C. PATTNAIK | C.O. | COURT NO. 15 | Order Dtd. 2022-04-20 | | | (Seat No - 43) |
| 3 | 30381 | 05.05. | MACA- | C. R. | C.O. | COUR | Order Dtd. 2022-04-20 | | | (S |

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| 54 | /2022 | 2022 | 982/2009 | NAYAK | . | T NO. 15 | | | | eat No - 43) |
| 355 | 30382 /2022 | 05.05. 2022 | CMP- 365/2 022 | J.P.KAR | C.O . | COUR T NO. 22 | Order Dtd. 2022-05-04 | | WRIT BRAN CH-2 | (S ea t No - 8) |
| 356 | 30383 /2022 | 05.05. 2022 | WP (C) - 40389 /2021 | J.SAHOO | C.O . | COUR T NO. 17 | | | | (S ea t No - 8) |
| 357 | 30384 /2022 | 05.05. 2022 | MACA- 820/2 007 | P.K. LENKA | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-25 | | MISC . APPE AL SEC. | (S ea t No - 6) |
| 358 | 30385 /2022 | 05.05. 2022 | MACA- 249/2 018 | S. BISWAL | C.O . | COUR T NO. 1 | Order Dtd. 2022-04-26 | | | (S ea t No - 6) |
| 359 | 30386 /2022 | 05.05. 2022 | CMP- 531/2 021 | S.MOHAR ANA | C.O . | COUR T NO. 24 | Order Dtd. 2022-05-04 | | | (S ea t No - 6) |
| 360 | 30387 /2022 | 05.05. 2022 | MACA- 42/20 18 | S. K. SAHOO | C.O . | COUR T NO. 22 | Order Dtd. 2022-04-26 | | | (S ea t No - 6) |
| 361 | 30388 /2022 | 05.05. 2022 | FAO- 77/20 19 | R. K. OJHA | C.O . | COUR T NO. 22 | Order Dtd. 2022-04-26 | | | (S ea t No - 6) |
| 362 | 30389 /2022 | 05.05. 2022 | FAO- 77/20 19 | P. C. MOHANTY | C.O . | COUR T NO. 22 | Order Dtd. 2022-04-26 | | | (S ea t No - 6) |

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| 3 6 3 | 30390 /2022 | 05.05. 2022 | MACA- 469/2 016 | P.K. LENKA | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-26 | | MISC . APPE AL SEC. | (S ea t No - 7) |
| 3 6 4 | 30391 /2022 | 05.05. 2022 | MACA- 469/2 016 | A. K. JENA | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-26 | | MISC . APPE AL SEC. | (S ea t No - 7) |
| 3 6 5 | 30392 /2022 | 05.05. 2022 | WP (C) - 8995/ 2020 | S.K.BEH ERA | C.O . | COUR T NO. 17 | Order Dtd. 2022-05-04 | | WRIT BRAN CH-4 | (S ea t No - 46) |
| 3 6 6 | 30393 /2022 | 05.05. 2022 | MACA- 469/2 016 | A. K. JENA | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-26 | | MISC . APPE AL SEC. | (S ea t No - 7) |
| 3 6 7 | 30394 /2022 | 05.05. 2022 | MACA- 1387/ 2015 | S. DASH | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-20 | | | (S ea t No - 7) |
| 3 6 8 | 30395 /2022 | 05.05. 2022 | MACA- 1387/ 2015 | P. K. MOHANTY | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-20 | | | (S ea t No - 7) |
| 3 6 9 | 30396 /2022 | 05.05. 2022 | WPC (O AC)- 4012/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | | (S ea t No - 7) |
| 3 7 0 | 30397 /2022 | 05.05. 2022 | WPC (O AC)- 4013/ 2014 | R. C. ROUT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | | (S ea t No - 7) |
| 3 7 1 | 30398 /2022 | 05.05. 2022 | WPC (O AC)- 4016/ 2014 | R. C. ROUT | C.O . | COUR T NO. | Order Dtd. 2022-04-22 | | | (S ea t |

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| | | | 2014 | | | 15 | | | | No-7) |
| 372 | 30399/2022 | 05.05.2022 | WPC (OAC)-4140/2014 | P. C. DAS | C.O. | COURT NO. 15 | Order Dtd. 2022-04-25 | | OA Branch | (Seat No-1) |
| 373 | 30400/2022 | 05.05.2022 | WPC (OAC)-915/2012 | S. K. PARIDA | C.O. | COURT NO. 17 | Order Dtd. 2022-04-20 | | | (Seat No-1) |
| 374 | 30401/2022 | 05.05.2022 | MACA-628/2016 | P. K. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2022-04-20 | | | (Seat No-1) |
| 375 | 30402/2022 | 05.05.2022 | MACA-628/2016 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-04-20 | | | (Seat No-1) |
| 376 | 30403/2022 | 05.05.2022 | MACA-628/2016 | S. K. BHANJAD EO | C.O. | COURT NO. 23 | Order Dtd. 2022-04-20 | | | (Seat No-1) |
| 377 | 30404/2022 | 05.05.2022 | MACA-628/2016 | S. K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2022-04-20 | | | (Seat No-1) |
| 378 | 30405/2022 | 05.05.2022 | BLAPL - 3168/2022 | R.C.ROUT | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No-1) |
| 379 | 30406/2022 | 05.05.2022 | BLAPL - 10252/2021 | SANJIB KUMAR BHANJAD EO | C.O. | COURT NO. 6 | Order Dtd. 2022-05-05 | | CRIMINAL MISC -2 | (Seat No-17) |
| 3 | 30407 | 05.05. | ABLAP | D.SWAIN | C.O. | COUR | Order Dtd. 2022-04-19 | 29- | | (S |

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| 80 | /2022 | 2022 | L-2950/2022 | | . | T NO. 9 OLD | | 04-2022 | | eat No - 17) |
| 381 | 30408/2022 | 05.05.2022 | WP (C) - 7280/2022 | G.C.MOHANTY | C.O. | COURT NO. 24 | Order Dtd. 2022-04-12 | | | (Seat No - 17) |
| 382 | 30409/2022 | 05.05.2022 | WP (C) - 11076/2022 | M.R.SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2022-05-05 | | WRIT BRANCH-8 | (Seat No - 39) |
| 383 | 30410/2022 | 05.05.2022 | BLAPL - 2951/2022 | SRINIBAS MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2022-05-04 | | | (Seat No - 39) |
| 384 | 30411/2022 | 05.05.2022 | CONTC - 2107/2022 | M/S PITAMBAR PANDA | C.O. | COURT NO. 6 | Order Dtd. 2022-05-04 | | | (Seat No - 39) |
| 385 | 30412/2022 | 05.05.2022 | CONTC - 6213/2021 | DEBENDRA BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2022-05-04 | | CONT EMPT | (Seat No - 1) |
| 386 | 30413/2022 | 05.05.2022 | WP (C) - 11431/2022 | S. K. SWAIN | C.O. | COURT NO. 6 | Order Dtd. 2022-05-16 | | WRIT BRANCH-8 | (Seat No - 40) |
| 387 | 30414/2022 | 05.05.2022 | WP (C) - 10888/2022 | RAMAKANT MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-05-05 | | WRIT BRANCH-6 | (Seat No - 35) |

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| 388 | 30415/2022 | 05.05.2022 | WP (C) - 7023/2016 | SANJAY KUMAR SAHU | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 35) |
| 389 | 30416/2022 | 05.05.2022 | WP (C) - 1837/2018 | H.K.MAL LICK | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 35) |
| 390 | 30417/2022 | 05.05.2022 | WP (C) - 9882/2022 | P.K. LENKA | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 35) |
| 391 | 30418/2022 | 05.05.2022 | WP (C) - 8712/2022 | P. K. SAHOO | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-05-02 | | WRIT BRANCH-5 | (Seat No - 22) |
| 392 | 30419/2022 | 05.05.2022 | CONTC - 3891/2021 | T. SAHOO | C.O . | COURT NO. 3 OLD | Order Dtd. 2022-04-27 | | | (Seat No - 22) |
| 393 | 30420/2022 | 05.05.2022 | WP (C) - 12247/2015 | C.K.NAY AK | C.O . | CHIEF JUSTICE'S COURT | Order Dtd. 2022-04-05 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 104) |
| 394 | 30421/2022 | 05.05.2022 | CRLREV- 146/2022 | SUSMITA PATTNAIK | C.O . | COURT NO. 2 OLD | Order Dtd. 2022-05-04 | | | (Seat No - 104) |
| 399 | 30422/2022 | 05.05.2022 | WP (C) - | B. N. SAHU | C.O . | COURT | Order Dtd. 2022-05-02 | | | (Seat |

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| 5 | | | 10528 /2022 | | | NO. 2 OLD | | | t No - 10 4) |
| 3 9 6 | 30423 /2022 | 05.05. 2022 | WP (C) - 10626 /2016 | M. NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-04 | | (S ea t No - 10 4) |
| 3 9 7 | 30424 /2022 | 05.05. 2022 | WP (C) - 10626 /2016 | P. N. NAYAK | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-04 | | (S ea t No - 10 4) |
| 3 9 8 | 30425 /2022 | 05.05. 2022 | WP (C) - 10626 /2016 | PRASANJ IT BEHERA | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-04 | | (S ea t No - 10 4) |
| 3 9 9 | 30426 /2022 | 05.05. 2022 | WPC (O AC) - 4083/ 2014 | R.CH.RO UT | C.O . | COUR T NO. 15 | Order Dtd. 2022-04-22 | | (S ea t No - 10 4) |
| 4 0 0 | 30427 /2022 | 05.05. 2022 | WP (C) - 18953 /2015 | A.K.SAH OO | C.O . | COUR T NO. 15 | Order Dtd. 2022-05-04 | | (S ea t No - 10 4) |
| 4 0 1 | 30428 /2022 | 05.05. 2022 | WP (C) - 29192 /2011 | JITENDR A KU.PARI | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-04 | | (S ea t No - 10 4) |
| 4 0 2 | 30429 /2022 | 05.05. 2022 | WP (C) - 14416 /2019 | S.K. PARIDA | C.O . | COUR T NO. 17 | Order Dtd. 2022-05-02 | | (S ea t No - 10 |

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| 4 0 3 | 30430 /2022 | 05.05. 2022 | WP (C) - 38812 /2021 | P K PATRA | GEN ERA L | | Order Dtd. 2022-01-07 | | | (S ea t No - 10 4) |
| 4 0 4 | 30431 /2022 | 05.05. 2022 | ABLAP L- 319/2 022 | S GARTIA | GEN ERA L | | Order Dtd. 2022-04- 27Petition, | | | (S ea t No - 10 4) |
| 4 0 5 | 30432 /2022 | 05.05. 2022 | WP (C) - 11329 /2022 | PRAKASH | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-05 | | WRIT BRAN CH-4 | (S ea t No - 37) |
| 4 0 6 | 30433 /2022 | 05.05. 2022 | WP (C) - 14702 /2008 | M R BARIK | GEN ERA L | | Entire Order | | WRIT BRAN CH-6 | (S ea t No - 35) |
| 4 0 7 | 30434 /2022 | 05.05. 2022 | WP (C) - 18774 /2021 | S.K.MOH ANTY | GEN ERA L | | Order Dtd. 2021-07-02 | AND 9/3/ 22 | WRIT BRAN CH (DIV ISION BENC H) | (S ea t No - 10 1) |
| 4 0 8 | 30435 /2022 | 05.05. 2022 | WP (C) - 16916 /2012 | S K DAS | GEN ERA L | | Order Dtd. 2022-04-07 | | | (S ea t No - 10 1) |
| 4 0 9 | 30436 /2022 | 05.05. 2022 | MACA- 820/2 007 | P.K.LEN KA | C.O . | COUR T NO. 23 | Order Dtd. 2022-04-25 | | MISC . APPE AL SEC. | (S ea t No - 6) |
| 4 1 0 | 30437 /2022 | 05.05. 2022 | SA- 141/1 995 | M BARAL | GEN ERA L | | Order Dtd. 1996-04- 24Appealmemo, | | SECO ND APPE | (S ea t |

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| | | | | | | | | | AL | No - 7) |
| 4 1 1 | 30438 /2022 | 05.05. 2022 | WP (C) - 11425 /2022 | M K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-05 | | | (S ea t No - 7) |
| 4 1 2 | 30439 /2022 | 05.05. 2022 | WP (C) - 11426 /2022 | M K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-05 | | | (S ea t No - 7) |
| 4 1 3 | 30440 /2022 | 05.05. 2022 | WP (C) - 11427 /2022 | M K MOHANTY | C.O . | COUR T NO. 3 OLD | Order Dtd. 2022-05-05 | | | (S ea t No - 7) |
| 4 1 4 | 30441 /2022 | 05.05. 2022 | CMP- 517/2 021 | S GARDIA | GEN ERA L | | Order Dtd. 2022-04- 27Petition, | | | (S ea t No - 7) |
| 4 1 5 | 30442 /2022 | 05.05. 2022 | ITA- 53/20 17 | S GARDIA | GEN ERA L | | Order Dtd. 2022-04- 26Appealmemo, | | | (S ea t No - 7) |
| 4 1 6 | 30443 /2022 | 05.05. 2022 | BLAPL - 1905/ 2022 | S GARDIA | GEN ERA L | | Order Dtd. 2022-04- 27Petition, | | | (S ea t No - 7) |
| 4 1 7 | 30444 /2022 | 05.05. 2022 | WP (C) - 2475/ 2020 | S GARDIA | GEN ERA L | | Order Dtd. 2021-08- 25Petition,Counter, | | | (S ea t No - 7) |
| 4 1 8 | 30445 /2022 | 05.05. 2022 | WP (C) - 881/2 007 | S K SAHU | GEN ERA L | | Order Dtd. 2007-01-24 | WRIT BRAN CH-6 | | (S ea t No - 35) |
| 4 | 30446 | 05.05. | WPC (O | UMAKANT | GEN | | Order Dtd. 2022-03-30 | | | (S |

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| 19 | /2022 | 2022 | AC) - 322/2014 | A CHHOTRAY | ERA L | | | | | ea t No - 35) |
| 420 | 30447 /2022 | 05.05. 2022 | ABLAP L- 7077/ 2020 | A K SAHOO | GEN ERA L | | Order Dtd. 2022-03-31 | | | (S ea t No - 35) |
| 421 | 30448 /2022 | 05.05. 2022 | OJC- 8789/ 2001 | P NAYAK | GEN ERA L | | Order Dtd. 2010-08-06 | | WRIT BRAN CH-2 | (S ea t No - 45) |
| 422 | 30449 /2022 | 05.05. 2022 | FA- 283/1 993 | P NAYAK | GEN ERA L | | Judgement Dtd. 2014- 11-28 | | FIRS T APPE AL | (S ea t No - 4) |
| 423 | 30450 /2022 | 05.05. 2022 | CRLMC - 2100/ 2021 | S BARIK | GEN ERA L | | Order Dtd. 2021-12-21 | | CRIM INAL MISC -3 | (S ea t No - 4) |
| 424 | 30451 /2022 | 05.05. 2022 | WP (C) - 17008 /2019 | S BARIK | GEN ERA L | | PetitionAnnexure, Last Order, | | | (S ea t No - 4) |
| 425 | 30452 /2022 | 05.05. 2022 | BLAPL - 11376 /2021 | RAHUL SETHI | C.O . | COUR T NO. 2 OLD | Order Dtd. 2022-05-05 | | | (S ea t No - 4) |
| 426 | 30453 /2022 | 05.05. 2022 | ABLAP L- 413/2 017 | S BARIK | GEN ERA L | | Order Dtd. 2017-06-22 | | CRIM INAL MISC -1 | (S ea t No - 7) |
| 427 | 30454 /2022 | 05.05. 2022 | WP (C) - 4820/ | M DAS | GEN ERA L | | Order Dtd. 2022-02-22 | 24/2 /22 | WRIT BRAN CH | (S ea t |

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| | | | 2022 | | | | | (DIVISION BENCH) | No - 104) |
| 428 | 30455/2022 | 05.05.2022 | WP (C) - 6853/2008 | P.C. MOHANTY | GENERAL | | Order Dtd. 2019-07-09 | | (Seat No - 104) |
| 429 | 30456/2022 | 05.05.2022 | WP (C) - 4240/2022 | P K ROUSTRAY | GENERAL | | Order Dtd. 2022-03-04 | | (Seat No - 104) |
| 430 | 30457/2022 | 05.05.2022 | WP (C) - 13178/2016 | S K SINGH | GENERAL | | Order Dtd. 2016-08-10 | WRIT BRANCH-1 | (Seat No - 31) |
| 431 | 30458/2022 | 05.05.2022 | WP (C) - 11915/2021 | S K SINGH | GENERAL | | Order Dtd. 2021-04-06 | | (Seat No - 31) |
| 432 | 30459/2022 | 05.05.2022 | ABLAP L- 656/2020 | S K SINGH | GENERAL | | Order Dtd. 2022-04-05 | | (Seat No - 31) |
| 433 | 30460/2022 | 05.05.2022 | CRLMP - 35/2022 | R K BISOI | GENERAL | | Order Dtd. 2022-02-18 | | (Seat No - 31) |
| 434 | 30461/2022 | 05.05.2022 | CRLMP - 35/2022 | R K BISOI | GENERAL | | Order Dtd. 2022-02-18 | | (Seat No - 31) |

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| 4 3 5 | 30462 /2022 | 05.05. 2022 | WP (C) - 546/2 017 | P K SWAIN | GEN ERA L | | Order Dtd. 2022-03-23 | | | (S ea t No - 31) |
| 4 3 6 | 30463 /2022 | 05.05. 2022 | WP (C) - 25197 /2019 | N SAHOO | GEN ERA L | | PetitionAnnexure, Count er, Rejoinder, Entire Order, | | | (S ea t No - 31) |
| 4 3 7 | 30464 /2022 | 05.05. 2022 | SA- 294/1 998 | S K MOHAPAT RA | GEN ERA L | | Order Dtd. 2019-10-23 | 16/8 /200 2 | | (S ea t No - 31) |
| 4 3 8 | 30465 /2022 | 05.05. 2022 | WP (C) - 3613/ 2010 | A ROUL | GEN ERA L | | Order Dtd. 2012-06-20 | | WRIT BRAN CH-4 | (S ea t No - 37) |

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